



**Central Administrative Tribunal
Principal Bench**

**CP No. 215/2018
in
OA No. 2840/2016**

New Delhi, this the 6th day of March, 2020

**Hon'ble Mr.S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed , Member (A)**

Virendra Kumar Choudhary
s/o Sh. Chhitar Mal Jat
r/o Vill. Bhuranpura Jatan, Via Achrol
Post Rajpur, Tesh. Jamwarangarh, Distt. Jaipur (Raj.)

(By Advocate: Mr. Yogesh Sharma)

- Applicant

Versus

1. Sh. Anshu Prakash
Chief Secretary
Govt. of NCT of Delhi, New Sectt. New Delhi.
2. Ms. Saumya Gupta
Director
Directorate of Education
Govt. of NCT of Delhi, Old Secretariat, Delhi.
3. Sh. Rajesh Arora
Secretary
Delhi Subordinate Services Selection Board
Govt. of NCT of Delhi
F-18, Institutional Area, Karkardooma, Delhi-92.

- Respondents

(By Advocate : Mr. Saurabh Chadda for R-2 and Mr. Anuj Kumar Sharma for R-3)

ORDER (ORAL)

Mr. S. N. Terdal :

Heard.

In view of the order dated 03.07.2019 passed by Hon'ble Supreme Court in SLP No. 11254/2019, CP is closed and notices issued to the respondents are discharged. However, the applicant is at liberty to seek remedy as per law.

**(Mohd. Jamshed)
Member (A)**

/anjali/

**(S. N. Terdal)
Member (J)**